

policy" and the measures and mode adopted for its implementation to facilitate the streamline functioning of the textiles industries?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) and (b) The Government have, inter alia, taken the following measures for the rehabilitation of sick textile mills and workers of closed mills in the country:-

- Setting up of Textile Workers Rehabilitation Fund Scheme (TWRFS) to provide interim relief to the workers rendered jobless due permanent/partial closure of a textile mill;
- Setting up of a Board for Industrial & Financial Reconstruction (BIFR) to enquire into the working of sick industrial companies and to prepare and sanction, as appropriate, schemes for revival of sick mills.

[English]

Silk Projects

5454. SHRI SUDHIR GIRI: Will the Minister of TEXTILES be pleased to state:

- (a) the authorities responsible for implementing the Silk Projects in States;
- (b) the number of Silk Projects implemented during the last three years;
- (c) the States where these Projects have been completed during the same period; and
- (d) the total number of district level Committees set up for the purpose so far in the country?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) The projects/programmes for the development of sericulture are primarily formulated and implemented by the State Sericulture Departments. However, in case of projects undertaken by the Central Silk Board (CSB) with the concerned State(s), the authorities responsible for implementing such projects is the Central Silk Board alone if the project is fully funded by the CSB and if the project is jointly funded by the State with the CSB, implementation is jointly by the CSB and the concerned State.

(b) and (c) Apart from various schemes, the silk projects implemented by the CSB in collaboration with the States during the last 3 years have been the National Sericulture Project in five traditional States and 12 non-traditional States, the Poorvanchal Sericulture Development Project in Uttar Pradesh, the North-Eastern Action Plan and the Muga Seed Development Project in the North-Eastern states. Of these projects, the National Sericulture Project has ended on 31.12.96.

(d) Besides the District Level Committees set up by certain States like West Bengal, Uttar Pradesh and Madhya Pradesh, there is also a Committee to review the progress of schemes implemented through the DRDA fund for each District Rural Development Agency.

[Translation]

Top Exporters

5455. DR. RAM LAKHAN SINGH: Will the Minister of COMMERCE be pleased to state:

- (a) the details of exporters or Export Houses which have exported garments, textiles, cotton and synthetic yarn to the European countries during each of the last three years and the places from where these exports were made with the value thereof;
- (b) the details of twenty top exporters indicating their names, addresses and business turnover;
- (c) whether some inquiries have been initiated against some exporters in the European countries;
- (d) if so, whether the Government propose to discuss this issue with the Governments of European countries and seek their intervention keeping in view of the interests of exporters; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) and (b) The data on exports are not compiled according to exporters/export houses.

(c) to (e) The information is being collected and will be laid on the Table of the House.

[English]

Coffee Processing Unit in U.P.

5456. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of COMMERCE be pleased to state:

- (a) whether there is any proposal to start a coffee processing unit in Uttar Pradesh by the Coffee Board; and
- (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) No, Sir.

(b) Does not arise.

Export of Banned Items/Biodiversity Plants

5457. SHRI PRADIP BHATTACHARYYA:

SHRI KRISHAN LAL SHARMA:

Will the Minister of COMMERCE be pleased to state:

- (a) whether the Government have received any complaints regarding theft of India's biodiversity/medicinal plants from various parts of the country;
- (b) if so, the details thereof;
- (c) whether the Union Government have issued instructions during 1994 to ban export of 46 plants;